

**GOVERNMENT OF INDIA
TEXTILES
LOK SABHA**

UNSTARRED QUESTION NO:4872

ANSWERED ON:28.04.2008

URBAN HAATS

Agarwal Shri Dharendra;Renge Patil Shri Tukaram Ganpatrao

Will the Minister of TEXTILES be pleased to state:

- (a) the total number of Urban Haats sanctioned by the Government in the country during each year of the Tenth Plan alongwith the proposals for the Eleventh Plan period, State-wise;
- (b) whether all the sanctioned Haats have become operational;
- (c) if so, the details thereof and if not, the reasons therefor; and
- (d) the steps taken by the Government to make them operational at the earliest?

Answer

MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI E.V.K.S. ELANGO VAN)

- (a): The total number of Urban Haats sanctioned by the Government in the country during each year of the Tenth Plan alongwith the proposals for the Eleventh Plan period State-wise is as per Annexure attached.
- (b) & (c): No, Sir. Out of 27 sanctioned haats 5 Urban Haats have become Operational at Srinagar (J&K), Bhuj (Gujarat), Mysore (Karnataka), Konark (Orissa) & Pitampura (Delhi). The remaining Urban Haats are at various stages of progress. Urban Haats at Surat (Gujarat), Thiruvananthapuram (Kerala) and Patiala (Punjab) have been cancelled by the High Level Screening Committee on Urban Haats.
- (d): The steps taken by the Government to make the Urban haats operational at the earliest, include: monitoring the progress made at various stages by the implementing agency; periodic site visit / inspection by the officers of field offices to assess the progress of the work; and periodical review meetings on Urban Haats by the High Level Screening Committee etc.